

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

36

C.P No. 1163/(MAH)/2017
CA No.

CORAM:

Present:

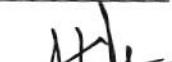
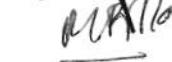
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Gawade Constructions Pvt.Ltd.
V/s.
Starwing Developers Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr Anjanikumar	Advocate, For Resp.	
2	Mr. Murti Madakar	Advocate For Resp.	
3	Akshay Petkar	Advocate for Petitioner/ Applicant	

ORDER

CP No.1163/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 25.7.2017.

Sd / -

V. NALLASENAPATHY
Member (Technical)

Sd / -

B.S.V. PRAKASH KUMAR
Member (Judicial)